

(c) What would be the personnel of the proposed Police Commission and what are its terms of reference?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Not yet.

(c) The question has not so far been considered as it is premature to do so.

Shri Eswara Reddy: Has the Government issued any memorandum in the matter of appointing a Police Commission?

Dr. Katju: So far we have consulted the State Governments, we have received some answers and are awaiting further answers. These are on specific questions and when the answers are received the matter will be gone into to consider what steps should be taken in this important matter.

TRAINING OF AFGHAN AIR PERSONNEL

*145. **Dr. Ram Subhag Singh:** (a) Will the Minister of Defence be pleased to state whether any agreement has been arrived at between India and Afghanistan in regard to training of Afghan air personnel in India?

(b) If so, for how many Afghan cadets training facilities have been provided under that agreement?

(c) How many Afghan cadets have already arrived in India for training purposes?

(d) Where are they being trained?

The Minister of Defence Organisation (Shri Tyagi): (a) to (d). At the request of the Afghan Government, the Government of India have agreed to provide training facilities to a limited number of Afghan air personnel in the different air training schools in India. 17 Afghan cadets and 62 Afghan airmen are receiving such training at present.

Dr. Ram Subhag Singh: What is the reply to part (d) of my question?

Shri Tyagi: I have already replied (a) to (d). Regarding (d), they are at

various places. The number of vacancies which have been allotted to them for various courses are at Tambaram, Jalahalle, Begumpet, Jodhpur and other places.

सेठ गोबिन्द दास : क्या इस शिक्षा में जो कि अफगानों को दी जाती है कोई विशेष खर्चा होता है ?

Shri Tyagi: Training is always expensive and as such if we train a large number of people, naturally, the expenditure increases.

सेठ गोबिन्द दास : मैं यह जानना चाहता था कि अगर कुछ विशेष खर्च होता है तो उसे हम लोग देते हैं या अफगान सरकार देती है ?

श्री त्यागी : आम तौर से खर्च का कुछ हिस्सा तो हमारे ऊपर पड़ता है। इस वास्ते कि ट्रेनिंग के स्टाफ वगैरह के और पेट्रोल वगैरह के रोजमर्रा के खर्च होते हैं उनमें काफी हिस्सा हमारा इस्टीमेशन देता है। लेकिन मेरा ख्याल है कि जो वहाँ से ट्रेनिंग लेने आते हैं, मुझे पूरा यकीन नहीं है लेकिन मेरा अनुमान है कि शायद उन का अपना खर्चा अफगान गवर्नमेंट देती है।

Shri Joachim Alva: Regarding these Afghan Cadets, has Government taken the view of giving uniform and systematic training that was meted out to the Indonesian and Burmese Cadets?

Shri Tyagi: All these countries are treated at par.

Mr. Deputy-Speaker: Next question.

EXPORTS TO MAHE

*146. **Shri A. K. Gopalan:** (a) Will the Minister of Finance be pleased to state whether from the 21st May, 1953, a new order has been passed by the Central Excise authorities prohibiting the carrying of any articles other than bidis and milk by persons going to the French Indian settlement of Mahe on the Malabar Coast from the near parts of Malabar District?

(b) What are the reasons which led the Central Excise authorities to take such a step?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The Government of India by the Ministry of Finance (Revenue Division), Notification No. 27—Customs, dated the 1st May 1953, have prohibited the export to Mahe of such goods only as are liable to pay duty or cess on export and the Land Customs officers concerned are enforcing the prohibition.

(b) The prohibition was imposed with a view to prevent smuggling out of India of dutiable goods which were being sent to Mahe in the first instance from the adjoining Indian territories without payment of duty and subsequently were being despatched from there to foreign countries.

Shri A. K. Gopalan: May I know if it is as a result of this restriction that recently certain pro-merger people have been deported from Mahe?

Shri A. C. Guha: I have no such reports, Sir.

Shri N. P. Damodaran: May I know, Sir, whether the customs restrictions imposed in places around Mahe from the 21st of May, 1953 have since been withdrawn and, if so, from which date, and what were the reasons for the withdrawal of the same?

Shri A. C. Guha: It has been introduced from 1st May, 1953 and as such there is no question of withdrawal of restrictions.

Shri N. P. Damodaran: Was there any agitation in Mahe?

Shri A. C. Guha: I have not received any report.

Shri Kelappan: Is the Government considering the proposal to divert the route between Kozhikode and Cannanore by constructing a combined Rail-Road Bridge to avoid travel through the Settlement of Mahe?

Shri A. C. Guha: I would require notice.

Shri N. P. Damodaran: In view of the large-scale smuggling that is going on around Mahe and other foreign settlements, do the Government of India intend to introduce a passport system for travel between foreign settlements and the Indian Union and if so, when?

Shri A. C. Guha: No question of passport has been referred to this Government.

Shri N. P. Damodaran: It is reported to have been said at Madras.

Mr. Deputy-Speaker: Order, order. I will not allow any discussion on this.

Shri Kelappan: Are the Government aware that the Trunk Road between Kozhikode and Cannanore passes through Mahe and facilities exist for the smuggling of dutiable articles?

Shri A. C. Guha: That is the very reason why these restrictions have been imposed.

Shri N. P. Damodaran: Is it not a fact that following this ban, persons and goods going from Kozhikode to Cannanore were stopped by the French authorities at Mahe. Also passengers and conductors of buses were stopped?

Shri A. C. Guha: I would like to have notice. This is a matter of detail. I cannot say off-hand.

Shri Velayudhan: If there was any tightening of the restriction was there any reason for relaxing it recently?

Shri A. C. Guha: I have already mentioned about the tightening of controls and recently certain relaxations have been made regarding essential goods.

Mr. Deputy-Speaker: Next question.

RECOMMENDATIONS OF ALL-INDIA COUNCIL OF TECHNICAL EDUCATION

*147. **Shrimati Renu Chakravarti:**
(a) Will the Minister of Education be pleased to state whether the decisions and recommendations of the All-India Council of Technical Education which met in February last, in-